

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 278
ANSWERED ON 24/07/2024

ISSUE OF STRAY ANIMALS ON HIGHWAYS.

278. DR. FAUZIA KHAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

- (a) whether guidelines have been issued to State Ministries to address the issue of stray animals causing accidents on roads and highways;
- (b) if so, the details of the mechanisms in place;
- (c) whether there is an oversight mechanism in place to ensure compliance with the guidelines;
- (d) if so, the details thereof;
- (e) whether there are plans to construct checkpoints on highways in collaboration with States to support efforts to control stray animals on the highways;
- (f) if so, the details thereof; and
- (g) if not, the reasons and the alternatives in place to keep stray animals off highways?

ANSWER

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a to g) Various initiatives have been taken by the Ministry to prevent trespassing of stray animals on National Highways (NHs) which inter alia include construction of cattle/ animal underpasses (CUP/ AUP) at pre-determined locations based on surveys conducted during project preparation, construction of boundary walls at the edge of Right of Way (ROW) on Greenfield Highways and access-controlled Expressways/ Highways, chain-link fencing at the edge of the ROW of NHs, etc.
